

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 24/04/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/204/2016
NAME OF THE PETITIONER(S) : Alagurajan
NAME OF THE RESPONDENT(S) : Cheran Hotels Private Limited and 8 Others
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Kannan P.T.
For M/s. Foxmadel &
Associates

Counsel for.
Respondents No. 1-3, 889

2. K. Ramesh
Drs Ramalingam & Associates

Counsel for
R 4

ORDER

Counsel representing both the parties are present. Both the parties sought time for submitting final arguments. Time extended at their request. Put up on 20.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)